

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. : 24 / S.O. / 2023

Date : 20.07.2023

It is hereby ordered that all the cases fixed on a date for listing before Court shall be listed before appropriate Benches in the cause list of that date and no case shall be de-listed. Further, the next date for listing such cases again before Court shall be fixed by the Court.

Atleast Five pending delisted cases, be listed before the Court as per roster in chronological order in respective category.

This order will be applicable at the principal Seat of High Court of Judicature for Rajasthan at Jodhpur as well as Bench Jaipur, to be effective from 26.07.2023.

BY ORDER

C.P. Shrivastava
REGISTRAR GENERAL

No. Gen/XV/74/2023/1551

Date : 20.07.2023 ^{2017/2023}

Copy forwarded to the following for information and necessary action :-

1. The Registrar - cum- Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. Private Secretary to all the Hon'ble Judges to place the same before His Lordship for kind perusal.
3. The Registrar (Admn.), Rajasthan High Court Jodhpur / Jaipur Bench, Jaipur.
4. All the Registrars / O.S.D., Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
5. Registrar (Judicial), Rajasthan High Court, Jodhpur / Jaipur Bench Jaipur with the direction to circulate the same amongst all the concerned of Judicial Side and ensure compliance of the same.
6. Registrar-cum-CPC, Rajasthan High Court Bench Jaipur with the direction to upload the same on official website.
7. All the Joint Registrars / Dy. Registrars.
8. All the Assistant Registrars / All the Administrative Officer Judicial / Court Masters.
9. A.O.J. General Section, Rajasthan High Court, Jodhpur.

C.P. Shrivastava
REGISTRAR GENERAL

2017/2023